



राजस्थान राज-पत्र
विशेषांक

RAJASTHAN GAZETTE
Extraordinary

साधिकार प्रकाशित

Published by Authority

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भाग 1 (ख)

महत्वपूर्ण सरकारी आज्ञायें।

**RAJASTHAN HIGH COURT, JODHPUR
NOTIFICATION**

Jodhpur, August 30, 2016

No. 3 S.R.O./2016 :-In exercise of the powers conferred by Article 229(2) of the Constitution of India, Hon'ble The Chief Justice of High Court of Judicature for Rajasthan, hereby makes the following rules to amend the Rajasthan High Court Staff Service Rules, 2002, namely:-

- Short Title and Commencement** :- (i) These Rules shall be called Rajasthan High Court Staff Service (Amendment) Rules, 2016
(ii) They shall come into force with effect from 01.01.2006
- Amendment in Schedule-I** :- Following Amendments shall be made in the Existing Schedule-I :-
(i) After Existing Entry no. 26 under heading Gazetted Posts following new entry shall be inserted :-

26A	STAMP REPORTER/COURT FEE EXAMINER	22	12	34	PB-2	9300- 34800	14	4800
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- (ii) Following entry at Sr. no. 8 under heading Non-Gazetted-posts shall be deleted :-

8	STAMP REPORTER/COURT FEE EXAMINER	22	12	34	PB-2	9300- 34800	14	4200
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**BY ORDERS OF HON'BLE
THE CHIEF JUSTICE,
SATISH KUMAR SHARMA,
REGISTRAR GENERAL**

**RAJASTHAN HIGH COURT, JODHPUR
ORDER**


Jodhpur, August 30, 2016

No. Estt/HC/2016/378 :-In pursuance to Rule 4,5,7 & 22 of Rajasthan High Court Staff Service Rules, 2002, Hon'ble the Chief Justice has been pleased to make the following amendment in the order no. Estt./HC/2001/378 dated 05.12.2002 as under with effect from 01.01.2016.

- Following Explanation shall be appended to the existing Clause (7) of above order dated 05.12.2002 :-
Explanation- The pay scale including Grade Pay of Stamp reporters cum Court Fee Examiners and Court Masters will be same. Likewise, Stamp Reporters cum Court Fee Examiners will be entitled for gazetted status at par with Court Masters.

**BY ORDER OF
HON'BLE THE CHIEF JUSTICE
SATISH KUMAR SHARMA,
REGISTRAR GENERAL**

(7) S.C.

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भाग 1 (ख)
महत्वपूर्ण सरकारी आज्ञायें।

RAJASTHAN HIGH COURT, JODHPUR
ERRATA

In Gazette publication of Order No. Esst./H.C./2016/378 Dt. 30.08.2016 Regarding Amendments in the Rajasthan High Court Staff Service Rules, 2002 published in Rajasthan Gazette Extra Ordinary dt. 18.10.2016 Part 1(ख) following error read as correct :-

	Printed Word(s)	Correct word (s)
Line 4 of first para of Order No. Esst./HC/2016/378 dt. 30.08.2016	With effect from 01.01.2016.	With effect from 01.01.2006.